

IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH  
ON THE DAY OF Friday THE 21st Day Of February 2025  
COURT HALL NO.5 SITTING AT KALABURAGI BENCH  
at 02:30PM  
BEFORE

THE HON'BLE MS. JUSTICE J.M.KHAZI

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:  
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No.	Case No.	Pet/Apl/Comp & Adv	Resp & Adv
<b>"MATTER PERTAINS TO DHARWAD BENCH"</b>			
<b><u>ORDERS</u></b>			
1	CRL.P 100445/2025 A/W OFFICE NOTE	(438(Cr.PC)/482(BNSS), ) PET: RAGHUPRASAD A C CHAKALABBI and ASSOCIATES	RES: THE STATE OF KARNATAKA  HCGP

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